

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-513
CP-50/66/ND/2020

IN THE MATTER OF:

Sanskar Medica India Limited

Vs.

ROC, (NCT of Delhi & Haryana)

....Applicant

.....Respondent

SECTION

U/s 66(1)(b)(ii)

Order delivered on 05.01.2022

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI AVINASH K. SRIVASTAVA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Manoj Kumar Pandey
For the Respondent : Adv Shankari Mishra for RD

ORDER

Due to paucity of time, the matter stands adjourned to 27.01.2022.


FOO (Court Officer)